


NATIONAL COMPANY LAW TRIBUNAL  
COURT HALL: I

PRESENT: HON'BLE SHRI RATAKONDA MURALI - MEMBER JUDICIAL  
PRESENT: HON'BLE NARENDER KUMAR BHOLA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.09.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO.577/9/HDB /2019
NAME OF THE COMPANY	Vilin Bio Med Ltd
NAME OF THE PETITIONER(S)	Sonex (Partnership Firm)
NAME OF THE RESPONDENT(S)	Vilin Bio Med Ltd
UNDER SECTION	9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ABHISHEK DARAK	PCS	8977011791	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

**Matter is listed today for ordering notice to Corporate Debtor. PCS for Operational Creditor is present.**

**Issue notice to Corporate Debtor. Registry to prepare, PCS to collect, serve on the Corporate Debtor and file proof of service.**

**List the matter on 30.09.2019.**

  
**Member (T)**

**Binnu**

  
**Member (J)**